

**HIGH COURT OF MANIPUR  
AT IMPHAL**

**NOTIFICATION**

*Imphal, the 30<sup>th</sup> April, 2018*

No. HCM/Misc-89/2013-A&E : Notified that filing of petition/ application /  
plaint/ written statement / reply etc. in the Subordinate Courts of Manipur shall mandatorily  
be done in A4 size paper (white in colour) from **1<sup>st</sup> August 2018** except for the documents  
filed before the Court.

It is further notified that filing of petition/application/plaint/written statement/reply etc.  
will be accepted both in A4 and Legal Size paper (white in colour) **till 31<sup>st</sup> July, 2018** in  
addition to note sheet paper as being done presently.

By Order etc.

(A. GUNESHWAR SHARMA)  
REGISTRAR GENERAL

Endt. No. HCM/Misc-89/2013-A&E/6897-918

Imphal, the 30<sup>th</sup> April, 2018

Copy to:

1. The District & Sessions Judge, (IE/IW/TBL/BPR/CCPUR/SPT/UKL).  
- For kind information and circulation to all Courts under their jurisdictions.
2. The Special Court, ND & PS, Lamphelpat, Manipur.
3. The Special Court, ND&PS (FTC), Manipur.
4. The Revenue Tribunal (MACT), Manipur.
5. All Family Courts, Manipur.
6. The Member Secretary, MASLSA.
7. The Registrar (Judl)/(Admn./PM & P), High Court of Manipur.
8. The Secretary (Law), Government of Manipur.
9. The Director of Prosecution, Government of Manipur.
10. The Sr. Government Advocate/Public Prosecutor, High Court of Manipur.
11. The Public Prosecutor, Districts.
12. The President/Secretary, All Manipur Bar Association.
13. The President/Secretary, High Court Bar Association, Manipur.
14. The Joint Registrar (Admn./PM & P), High Court of Manipur.
15. The Deputy Registrar (Judl.)/(Accounts & Planning)/(Admn./PM & P), High Court of Manipur.
16. The Assistant Registrar – I/II/III, High Court of Manipur.
17. The Principal Secretary to Hon'ble the Acting Chief Justice, High Court of Manipur.  
- For kind information of His Lordship.
18. The P.S. to Hon'ble Mr. Justice Kh. Nobin Singh, High Court of Manipur.  
- For kind information of His Lordship.
19. The P.S. to Director, Manipur Judicial Academy, Imphal.
20. The P.S. to Registrar General, High Court of Manipur.
21. The System Analyst, High Court of Manipur.  
- For uploading the same on the official website.
22. All the Superintendants/ Court Officers/ Stamp Reporter, High Court of Manipur.
23. The concerned/guard file.

*A. Guneshwar Sharma*

REGISTRAR GENERAL  
HIGH COURT OF MANIPUR